

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 305/94 /199

(13)

Banne Singh & Ors. Versus UOI & Ors.

Date of Order	Orders
17.12.96 <i>Received M.A. copy S.C. Vaish 8/1/97</i> <i>Copy of order issued to applicant Vide 8320 dt 3-1-97</i>	None present for the applicants Mr. M.Rafiq, counsel for respondents The O.A. is dismissed in default for non-prosecution on part of the applicants. <i>mm1</i> (S.C. VAISH) MEMBER (A) <i>Chishu</i> (GOPI KRISHNA) VICE CHAIRMAN